

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 330/00114/2018

Allahabad this the 10th day of September, 2018

**Hon'ble Mr. Rakesh Sagar Jain, Member-J
Hon'ble Mr. Mohd. Jamshed, Member - A**

Janardan Yadav, aged about 48 years, Son of Late Doodh Nath Yadav, Resident of 49, Greater Ganga Colony, Ganga Nagar, Meerut, Uttar, Pradesh – 250001.

Previously, posted as Sub Divisional Engineer Phones-II, Boundary Road, Tele Exchange, under the General Manager, Telecom District, Meerut, now Under transfer to Eastern Telecom Region.

Applicant

By Advocate: Mr. Shyamal Narain

Vs.

1. The Chairman & Managing Director, (Bharat Sanchar Nigam Limited), Bharat Sanchar Bhawan, H.C. Mathur Lane, Janpath, New Delhi 110001.
2. The Director (Human Resource), (Bharat Sanchar Nigam Limited), Bharat Sanchar Bhawan, H.C. Mathur Lane, Janpath, New Delhi - 110001.
3. The General Manager (Personnel), (Bharat Sanchar Nigam Limited), Bharat Sanchar Bhawan, H.C. Mathur Lane, Janpath, New Delhi - 110001.
4. The Assistant General Manager (Personnel-II), (Bharat Sanchar Nigam Limited), Bharat Sanchar Bhawan, H.C. Mathur Lane, Janpath, New Delhi - 110001.
5. The Chief General Manager (Bharat Sanchar Nigam Limited), Uttar Pradesh West Circle, Shastri Nagar Tele Exchange Building, Tej Garhi Chauraha, Meerut, Uttar Pradesh - 250001.
6. The General Manager (Bharat Sanchar Nigam Limited), Telecom District Meerut, G.P.O. Compound, Meerut Cantt. – 250001.

Respondents

By Advocate: Mr. R.C. Shukla

O R D E R

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J

Shri Shyamal Narain, learned counsel for the applicant and Shri Shiv Mangal proxy counsel to Shri R.C. Shukla, learned counsel for the respondents are present.

2. Counsel for the applicant submitted that during the pendency of O.A., the transfer place of applicant has been changed and the applicant has joined at transferred place. As such, the matter has become infructuous. In these circumstances, the O.A. stands dismissed as having become infructuous. Interim order, if any, granted earlier stands vacated.

Member- A

Member- J

/M.M/